

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Distribution of litigation work for Central Administrative Tribunal, Srinagar Bench.

Government Order No. 8488 - JK(LD) of 2022.
Dated. 11 - 10 - 2022.

In partial modification of Government Order No. 1513-JK(LD) of 2022 dated 24-03-2022 issued on the subject, and on the recommendations of Advocate General, J&K, it is hereby ordered that the litigation work pertaining to following departments before Central Administrative Tribunal, Srinagar Bench shall be dealt with Shri Satinder Singh Kala, Additional Advocate General as shown against him:-

S.No.	Name of the Law Officer/ Designation. Shri	Departments Alloted
01	Satinder Singh Kala, Additional Advocate General	1. Forest Department including State Forest Corporation. 2. General Administration Department. 3. IMPA 4. JKSSB 5. Department of Law, Justice and P.A. 6. ARI and Trainings department. 7. Health and Medical Education Department

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Jud/153/2021-10

Dated: 11-10-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. All Principal Secretaries to Government.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. All Commissioner/Secretaries to Government.
6. Chief Electoral Officer, J&K, Srinagar.

U/S Chief

7. Divisional Commissioner Kashmir.
8. Registrar Central Administrative Tribunal, Srinagar.
9. Concerned Law officer.
10. Director Information, J&K, Srinagar.
11. Director Archives, Archaeology and Museums, J&K, Srinagar.
12. Director Litigation Kashmir.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to Chief Secretary for information of the Chief Secretary.
15. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
17. Government Order File.
18. Concerned File.

Ashish Gupta
11.10.2022

(Ashish Gupta)

Additional Secretary to Government

Ashish Gupta
11.10.2022.